

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 623
CP-163/241-242/ND/2023
IA/03/2024

IN THE MATTER OF:

Ms. Vidhi Sharma and Anr.

...APPLICANT

Vs.

M/s. Green Apple Projects Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 11.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

For the Respondent

:Adv. Amit Goel, Adv. Prabhat Kumar
:Adv. Arjun Malik for R-5. Mr Ashish
Mohan, Mr Rishabh Kapur, Mr Tanmay
Gupta Advs. for R2 and R4. Mr. Saurabh
Balwani Adv. for Respondent No.3. Mr.
Vikrant Pachnanda, Mr. Chirag Gupta
And Mr. Mukul Katyal Advocates for
respondent no. 1.

ORDER

IA/03/2024

List the matter on **05.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)